

**HIGH COURT LEGAL SERVICES COMMITTEE  
HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 10<sup>th</sup> May, 2024

No. HCM/LSC/Lok Adalat-8/ The Hon'ble Chairman, High Court Legal Services Committee (HCLSC) is pleased to constitute a Bench comprising of the following persons for taking up cases for the "National Lok Adalat" to be held on 2<sup>nd</sup> Saturday i.e. 11<sup>th</sup> May, 2024 at Court No.6, High Court of Manipur at 10:30 a.m.

- |    |   |   |                   |
|----|---|---|-------------------|
| 1. | <b>Shri Yumkham Rother</b><br>Registrar General<br>High Court of Manipur          | - | Presiding Officer |
| 2. | <b>Shri Ojesh Mutum</b><br>Registrar (Judl.)<br>High Court of Manipur             | - | Member            |
| 3. | <b>Shri Maibam Manojkumar Singh</b><br>Joint Director<br>Manipur Judicial Academy | - | Member            |

Sd/-

**(Shubham Vashist)**

Secretary

High Court Legal Services Committee  
High Court of Manipur

No. HCM/LSC/Lok Adalat-8/ **10437-53**.  
Copy to:-

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Imphal, the 10<sup>th</sup> May, 2024

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Judl.) / (Admin) / (Vigilance), High Court of Manipur.
8. The Member Secretary, MASLSA.
9. The Government Advocate, Government of Manipur.
10. The Deputy Solicitor General of India, High Court of Manipur.
11. The Chairman, Bar Council of Manipur.
12. The President, High Court Bar Association of Manipur.
13. The President, All Manipur Bar Association.
14. The Joint Director, Manipur Judicial Academy.
15. The System Analyst, High Court of Manipur.  
- *for uploading the same to the official website of High Court of Manipur.*
16. The Superintendent Bench, Judl. - I, Judl. - II & Judl. III, High Court of Manipur.
17. Persons concerned.



**Secretary**

High Court Legal Services Committee  
High Court of Manipur

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